SHRI SHIVA CHANDRA JHA: SHRI PILOO MODY:

Written Answers

Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the substantial progress made by Pakistan to produce atomic bomb and other communication system;

(b) what i_s Government's information about the extent of Military aid; Pakistan is expected to receive from the U.S.A.; and

(c) whether Government have brought to the notice of other demo cratic countries in the world about the dangers involved in arming a military regime; and

(d) if not, what steps Government propose to take to ensure that this military might i_s not used against India?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL); (a) Government have saen various press reports about Pakistan's efforts to acquire uranium enrichment and nuclear fuel reprecessing capabilities which may enable her eventually to detonate a nuclear device.

(b) Available information suggests that discussion_g are currently under way between the Governments of USA and Pakistan on the grant of fresh miHtary and economic assistance by USA to Pakistan. Thes_e discussions have not yet reached finality.

(c) Government of India are in consultation with a large number of countries over the reported US moves to induct large quantitie_s of arms into Pakistan.

(d) While Government have taken appropriate action at the diplomatic level, our defence preparedness is periodically reviewed and updated i_n the light of developing situation around us,

] to Questions M|s. parle Bottling Co. (P) Ltd.

401. SHRI J. K. JAIN: SHRI SAT PAUL MITTAL: SHRIMATI AMARJIT KAUR: SHRI BIPINPAL DAS-SHRI DHARMAVIR: SHRI KALP NATH RAI: SHRI BALRAM DAS-SHRI MAHENDRA MOHAN MISHRA.-SHRI SANTOSH KUMAR SAHU: SHRIMATI SAROJ KHA. PARDE: SHRI ROSHAN LAL; SHRI NARENDRA SINGH-SHRIMATI MANORMA PANDEY: SHRI BUDDHA PRIYA MAURYA: SHRI (MOLANA) ASRARUL SHRI PIARE LALL HAQ: KUREEL URF PIARE LALL TALIB UNNAVI-

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that M|s. Parle Bottling Co. (P) Ltd. i_s a registered unit for manufacture of crown cork_s in Bombay.

(b) whether Government are aware that they have stopped production of the above item;

(c) if so, whether the firm have reported any production during the last three years, i.e., 1978-79, 1979-80 and 1980-81;

(d) whether the Company has sought any permission t_0 shift their machinery from Bombay to Faridabad by setting up a new 'factory in the name °* Crow_n Cork_s (P) Ltd.;

(e) whether Government have given the permission; if so, when;

(f) whether it is also a fact that cases of violation of Import Trade Control Act 1947 and IDR Act have been framed against the $abov_e$ com pany;

166

(g) whether any steps are being taken bjy Government o confisFbte the goods and impoce penalty on the Company; and

(h) if go, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (h) No firm in the name and style o'f M|s. Parle Bottling Co. Pvt. Ltd., was registered with Directorate General of Technical Development for manufacture of Crown Corks in Bombay. However a Company in the name and style of Mis. Parle Crown Corks Manufacturing Co. was registered with them in March 1967 for manufacture Of Crown Corks. This unit reported production upto June, 1971. Similarly, no Company "in the name and st.yle of M)s. Crown Corks Pvt. Ltd., Faridabad, is registered with DGTD. However, a Company in the name of style of M!S'. Crown Caps Pvt. Ltd, was registered in December 1971 for manufacture of Crow'n Corks and this unit reported production upto March, 1977. As per record of the Government, this unit wag to be established with fresh investment on land, building and machinery.

For violation of Import Trade Control Act by M|s. Parle Bottling Co. (P) Ltd., the matter i_s sub-judice.

Sett'ement of Assam issue

402SHRINKPSALVESHRIKLNPRASAD,

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the progress made during the last three months for settlement $_0$ f the Assam issue; and

(b) the steps Government propose to take in this regard including the resumption $_0f$ talks with Assam agitation leader., o'f AH Assam Students Union and the Gana Snngram Parishad?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI YOGENDRA MAKWANA): (a) and (b) Government are most anxious to find a solution acceptable to all concerned on the foreigners' issue in Assam and are continuing their effort_s in this direction. Assam Government has been asked to inform the agitation leaders that talk_s can be held in the 2nd week of May in Delhi on a mutually convenient date.

Police Commissioner system in capital

403. SHRIMATI HAMIDA HABIB-ULLAH; SHRIMATI RATAN KUMARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any proposal t_0 abo lish Police Commissioner system in the capital is under consideration of Government; and

(b) if so, what are the details there of and what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) There $i_s n_0$ proposal as yet.

(b) Does not arise.

Procurement of production of nuclear weapon .,

404. SHRI N. P. CHENGALRAYA NAIDU: SHRIMATI AMARJIT KAUR: SHRI RAMANAN_D YADAV; SHRI SATYA PAL MALIK:

Will the Minister of DEFENCE be pleased to state:

(a) whether in view of the US proposal to provide nuclear weapons, know-how anj resources' *to* Pakistan, even by modifying the non-proliferation treaty for the purpose. Government of India has reviewed their nuclear policy; and

(b) if so, whether Government propose to go in for procurement or production o'f nuclear weapons, including hydrogen bomb, if so, what are the details thereof?